

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

BEFORE SHRI S.S.GODARA, JM
AND SHRI DR. DIPAK P. RIPOTE, AM

आयकर अपील सं. / ITA No.1367/PUN/2017
निर्धारण वर्ष / Assessment Year : 2011-12

Appasaheb Baburao Lonkar,
562/2, Aaryavart Soc.,
Shivajijnagar,
Pune- 411 005.

PAN : AAGPL9688R

.....अपीलार्थी / Appellant

बनाम / V/s.

ITO, Ward 4(4), Pune

.....प्रत्यर्थी / Respondent

Assessee by : Mrs. J.R.Chandekar
Revenue by : Shri S. P. Walimbe

सुनवाई की तारीख / Date of Hearing : 20.04.2022
घोषणा की तारीख / Date of Pronouncement : 25.04.2022

आदेश / ORDER

PER S. S. GODARA, JM :

1. This assessee's appeal for A.Y. 2011-12 is directed against the CIT(A) - 3, Pune's order dated 25/01/2017 in case No. PN/CIT(A) -3 /Wd 4(4),Pn/109/2016-17 involving proceeding u/s. 143(3) r.w.s.147 of the Income Tax Act, 1961 ; in short "the Act.

Heard both the parties. Case file perused.

2. It emerges at the outset the assessee has filed its withdrawal petition dated 19.04.2022 containing the following averments.

*“Before ITAT ‘A’ bench,
Pune.*

*In the matter of
Shir Appasaheb Baburao Lonkar
56/2/2 Aryavart Society,
Shivajinagar Pune 411005.*

ITA No. 1367/Pun/2017

Hearing fixed on 20-04-2022.

Sir,

It is requested to allow me to withdraw the appeal fixed for hearing on 19-04-2022. The appeal of the assessee No. ITAT 888/Pun/2018 has been decided vide order dt. 02-01-2019.

The copy of the order enclosed.”

3. The Revenue is fair enough in not objecting the forgoing withdrawal averments. Ordered accordingly.

4. This assessee’s appeal is dismissed as withdrawn in above terms.

Order pronounced in the Open Court on this 25th day of April, 2022.

Sd/-

Sd/-

(DR.DIPAK P.RIPOTE)

(S.S. GODARA)

लेखा सदस्य/ **ACCOUNTANT MEMBER**

न्यायिक सदस्य/**JUDICIAL MEMBER**

पुणे / Pune; दिनांक / Dated : 25th April, 2022.

Ashwini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-3, Pune.
4. The Pr.CIT-2,Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “ए” बेंच,
पुणे / DR, ITAT, “A” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

S.No.	Details	Date	Initials
1	Draft dictated on	20.04.2022	
2	Draft placed before author	25.04.2022	
3	Draft proposed & placed before the Second Member		
4	Draft discussed/approved by Second Member		
5	Approved Draft comes to the Sr. PS/PS		
6	Kept for pronouncement on		
7	Date of uploading of Order		
8	File sent to Bench Clerk		
9	Date on which the file goes to the Head Clerk		
10	Date on which file goes to the A.R.		
11	Date of Dispatch of order		